

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4248

ANSWERED ON:19.12.2012

EXTRADITION TREATY

Meghwal Shri Arjun Ram ;Pathak Shri Harin;Pradhan Shri Nityananda

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of progress made with respect to extradition treaty between India and Bangladesh; and

(b) the time by which the treaty is likely to be finalised?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) & (b) During the visit of the Prime Minister to Bangladesh on September 06-07, 2011, India and Bangladesh underscored the need to conclude an Extradition Treaty expeditiously to complete the legal framework for bilateral security cooperation.

The issue of Extradition Treaty between India and Bangladesh has also been discussed during Home Secretary Level Talks in November, 2011; Joint Consultative Commission meeting in May, 2012; and Home Minister level talks in February, 2012 and December, 2012.